

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3901

ANSWERED ON:02.12.2010

EXPANSION OF RAJKOT AIRPORT

Bavalia Shri Kuvarjibhai Mohanbhai;Harnsrajbhai Shri Radadiya Vitthalbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether Airports Authority of India (AAI) has acquired land from railway authority for the purpose of upgradation and expansion of runway of Rajkot airport with international standards and to operate bigger aircraft;

(b) if so, whether Ministry of Railways had handed over this land to AAI; and

(c) if so, the time by which AAI proposes to complete the work of upgradation and expansion of Rajkot airport?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a), (b) & (c): No, Madam. Rajkot airport has heavy urban construction all around the airport, thus making it difficult to acquire additional land for basic strip of 300 mtrs mandatory for licensing of the airport as per Civil Aviation Requirement (CAR) norms. Indian Railways was requested to hand over the land measuring 14.7 hectares for extension of runway for operation of AB-320 type of aircraft without load penalty. But it has not been agreed to.